

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.506/2022

KERALA PRAVASI ASSOCIATION &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(FOR ADMISSION)

Date : 17-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Kuriakose Varghese, Adv.  
Mr. V. Shyamohan, Adv.  
Ms. Astu Khandelwal, Adv.  
For M/s.Kmnp Law, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Heard learned counsel appearing for the petitioners and carefully perused the material available on record.
2. Issue notice.
3. Dasti service, in addition, is permitted.
4. Tag with Writ Petition (Civil) No.80/2013.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)  
COURT MASTER (NSH)